

LIR No. 1432/19  
Amar Kumar Sinha vs. M/s Ashok Enterprises

29.09.2020

Present: None for the parties.

The matter is fixed for today for talk of settlement, failing which for filing of rejoinder and for framing of issues.

Today, no one has appeared on behalf of any of the parties through video conference.

Accordingly, the matter stands adjourned for the same purpose on 02.11.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LIR No. 2291/19  
Sunil Chand vs. M/s Shakti Consulting & Solutions Pvt. Ltd.

29.09.2020

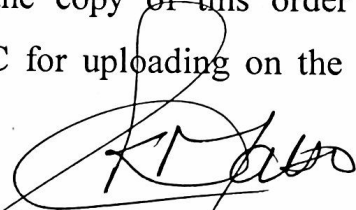
Present: None for the workman.

The matter is fixed for today for filing of statement of the claim.

Today, no one has appeared on behalf of the workman through video conference.

Accordingly, the matter stands adjourned for filing of the statement of claim and for the appearance of the workman on 02.11.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LCA No. 333/20

Devender Kumar vs. M/s Libra Four Wheel Pvt. Ltd.

29.09.2020

Present: None for the workman.

The matter is fixed for today for consideration on the statement of claim.

Today, no one has appeared on behalf of the workman through video conference.

Accordingly, the matter stands adjourned for consideration on the statement of claim on 04.11.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LCA No. 334/20  
Shekhar vs. M/s Libra Four Wheel Pvt. Ltd.

29.09.2020

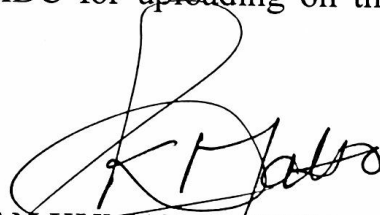
Present: None for the workman.

The matter is fixed for today for consideration on the statement of claim.

Today, no one has appeared on behalf of the workman through video conference.

Accordingly, the matter stands adjourned for consideration on the statement of claim on 04.11.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LCA No. 335/20

Vikas Nagar vs. M/s Libra Four Wheel Pvt. Ltd.

29.09.2020

Present: None for the workman.

The matter is fixed for today for consideration on the statement of claim.

Today, no one has appeared on behalf of the workman through video conference.

Accordingly, the matter stands adjourned for consideration on the statement of claim on 04.11.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LCA No. 337/20

Mukesh Kumar vs. M/s Libra Four Wheel Pvt. Ltd.

29.09.2020

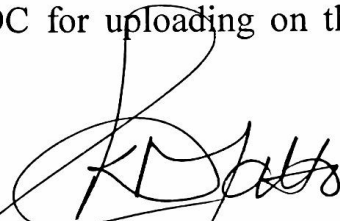
Present: None for the workman.

The matter is fixed for today for consideration on the statement of claim.

Today, no one has appeared on behalf of the workman through video conference.

Accordingly, the matter stands adjourned for consideration on the statement of claim on 04.11.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LIR No. 7130/16

Praveen Kumar Saxena vs. M/s Hansa Agencies

29.09.2020


Present: None for the workman.  
None for the management.

The matter is fixed for today for the evidence of the workman.

But, today, no one has appeared on behalf of any of the parties through video conference.

In view of huge pendency <sup>of cases</sup> in this court, the matter stands adjourned for the evidence of the workman on 08.09.2021. Workman is directed to file affidavits of all the witnesses in the court one week prior to the next date of hearing and supply advance copies thereof to the management or it's AR in similar manner.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.

  
(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LIR No. 7219/16  
Inder Kumar vs. M/s Hansa Agencies P Ltd.

29.09.2020

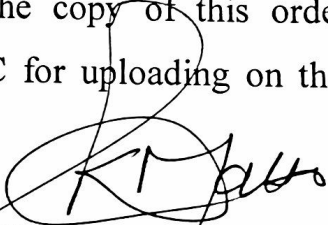
Present: None for the workman.  
None for the management.

The matter is fixed for today for the evidence of the workman.

But, today, no one has appeared on behalf of any of the parties through video conference.

In view of huge pendency <sup>of cases</sup> in this court, the matter stands adjourned for the evidence of the workman on 08.09.2021. Workman is directed to file affidavits of all the witnesses in the court one week prior to the next date of hearing and supply advance copies thereof to the management or it's AR in similar manner.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.

  
(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020



LIR No. 546/18  
Triloki Prasad vs. M/s Larsen & Turbo Ltd.

29.09.2020

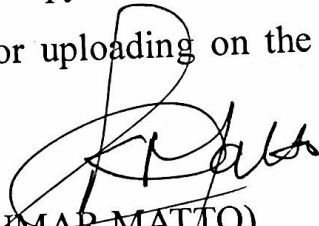
Present: None for the workman.  
None for the management.  
(Management is already exparte.)

The matter is fixed for today for exparte evidence of the workman.

But, today, no one has appeared on behalf of the workman through video conference.

In view of the huge pendency of cases in this court, the matter stands adjourned for exparte evidence of the workman on 04.05.2021.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.

  
(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LID No. 389/19  
Nirmala vs. M/s Mata Channan Devi Hospital

29.09.2020

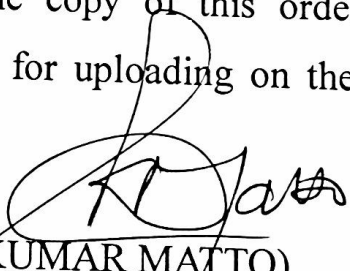
Present: None for the workwoman.  
Ms. Anupama C Narang, AR for the management no.1 through  
video conference.  
None for the management no.2.

The matter is fixed for today for the evidence of the  
managements.

But, today, no one has appeared on behalf of the workwoman  
and management No.2 through video conference.

Accordingly, the matter stands adjourned for the evidence of  
the management on 29.10.2020. Managements are directed to file affidavits  
of all the witnesses in the court one week prior to the next date of hearing  
and supply advance copies thereof to the workwoman or her AR in similar  
manner.

Ahlmad is directed to send the copy of this order to the  
concerned official of District Court, RADC for uploading on the official  
website of the District Court.

  
(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020

LID No. 390/19  
Buchi Jaiswal vs. M/s Mata Chanan Devi Hospital

29.09.2020

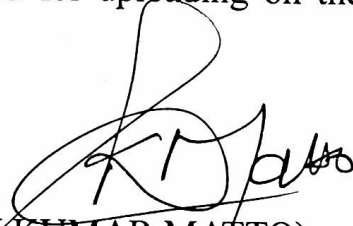
Present: None for the workwoman.  
Ms. Anupama C Narang, AR for the management no.1 through  
video conference.  
None for the management no.2.

The matter is fixed for today for the evidence of the  
managements.

But, today, no one has appeared on behalf of the workwoman  
and management No.2 through video conference.

Accordingly, the matter stands adjourned for the evidence of  
the management on 29.10.2020. Managements are directed to file affidavits  
of all the witnesses in the court one week prior to the next date of hearing  
and supply advance copies thereof to the workwoman or her AR in similar  
manner.

Ahlmad is directed to send the copy of this order to the  
concerned official of District Court, RADC for uploading on the official  
website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
29.09.2020